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C. A. T. Bench, JAIPUR

Date of Order

Orders

26.2.97

Smt. Pooja Saraf, counsel for the applicant.

The learned counsel for the applicant prays for permission to withdraw the OA. Permission is granted.

The OA is dismissed as having been withdrawn. No order as to costs.

(O. P. SHARMA)
Administrative Member

C. Krishna
(GOPAL KRISHNA)
Vice Chairman (J)

Copy of order issued to applicant & all repdts.

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